

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 15.10.2019

NOTICE

Take notice that the following matter Adjourned on 14.10.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 869 of 2019	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	15.10.2019	23.10.2019

Copy to:

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**

By Order

Registrar